

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 01 OF 2016**  
**APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016**  
**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**  
**APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**

**Dated : 16<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 01 OF 2016**

**Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Anr. .... Appellant(s)**  
**Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

Mr. Manoj Kr. Agarwal  
Ms. Kavita Parihar  
(party in person for R.2)

**APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016**

**Delhi Transco Ltd. .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

: Mr. K. S. Dhingra for R.1

Mr. Manoj Kr. Agarwal  
Ms. Kavita Parihar  
(party in person for R.2)

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**

**Uttar Pradesh Power Transmission Corporation Ltd. .... Appellant(s)**  
**& Ors.**

**Vs.**

**Central Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai  
 Mr. Puneet Chandra  
 Md. Altaf Mansoor  
 Mr. Puneet Chandra

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

**APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**

**State Load Despatch Center, Delhi .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
 Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

Mr. Manoj Kr. Agarwal  
 Ms. Kavita Parihar  
 (party in person for R.2)

**ORDER**

Arguments concluded in Appeal No. 1 of 2016.

Heard learned counsel in other appeals. List these matters for further hearing on **06.11.2019**. Interim order, if any, shall continue till the next date of hearing.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**